

KINGSWAY FINANCE PRIVATE LIMITED

CIN: [U67120JK1969PTC000349]

Regd. Office: Kingsway House, New Market, Jammu, Jammu And Kashmir-180001

E-Mail: sumitpartapgupta@gmail.com

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF "KINGSWAY FINANCE PRIVATE LIMITED"

1.	NAME OF CORPORATE PERSON	KINGSWAY FINANCE PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	14.11.1969
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES (ROC), JAMMU
4.	CORPORATE IDENTIFICATION NUMBER OF CORPORATE PERSON	U67120JK1969PTC000349
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	KINGSWAY HOUSE, NEW MARKET, JAMMU, JAMMU AND KASHMIR-180001
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	05.04.2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	VISHAWJEET GUPTA #51, ADARSH ENCLAVE, DHAKOLI, NEAR ZIRAKPUR, DISTT. MOHALI (PUNJAB)-160104 E-mail ID : vishawjeetgupta@gmail.com +91-98152 84474 (M) IP REGD. No. :- IBBI/IPA-002/IP-N00215/2017-18/10667
8.	LAST DATE FOR SUBMISSION OF CLAIMS	05.05.2023



Notice is hereby given that the "KINGSWAY FINANCE PRIVATE LIMITED" has commenced voluntary liquidation on 05.04.2023.

The stakeholders of "KINGSWAY FINANCE PRIVATE LIMITED" are hereby called upon to submit a proof of their claims, on or before 05.05.2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.



NAME OF THE LIQUIDATOR: (VISHAWJEET GUPTA)

Date : 06.04.2023

Place: DHAKOLI, DISTT. MOHALI (PUNJAB)